

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 122

CP(IB) No. 297/Chd/Hry/2023

**IN THE MATTER OF:**

Taranjot Resources Pvt. Ltd.

...Petitioner

Vs.

Polygon Fabrics Pvt. Ltd.

...Respondent

**Under Section:** 9 IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 15.07.2024.

13.05.2024

Pooja

-Sd/-  
Court Officer